1

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 18th OF JUNE, 2025

WRIT PETITION No. 16394 of 2025

DAYARAM PARASTE AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Brijesh Kumar Mishra - Advocate for the petitioners.

ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioners seeks leave to withdraw the petition reserving the right of the petitioners to take appropriate remedy in law before appropriate forum.

In view of the above, petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE